



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, CALCUTTA
CIRCUIT AT PORT BLAIR

ORDER SHEET

MA.351/328/2017
(O.A.351/240/2015)

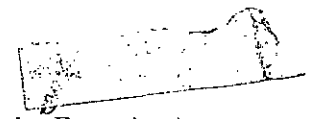

Applicant(s) : PRAKASH R GULAUR

Respondent(s) : DEFENCE

Advocate for the Applicant(s) :

Advocate for the Respondent(s):

MR K M B JAYAPAL

Notes of Registry	Orders of the Tribunal
	<p><u>20.12.2018 (DB) (Circuit at Port Blair)</u></p> <p>Ld. Counsel for the applicant submits that the MA. 351/328/2017 filed for reviving the Original application has become infructuous.</p> <p>Accordingly, M.A is disposed of as being infructuous.</p> <div></div> <div><p>(Nandita Chatterjee) Member(A)</p><p>(Bidisha Banerjee) Member(J)</p></div> <p>ss</p>